

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:468

ANSWERED ON:27.02.2013

AIRCRAFT PARKING FACILITIES AT AIRPORTS .

Thakor Shri Jagdish

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of aircraft owned by private companies / individuals and the parking facilities available at airports in the country, airport-wise;
- (b) details of revenue collected on account of parking of private aircraft at various airports across the country during the last financial year, airport- wise;
- (c) whether the Government has issued/proposes to issue certain regulations for acquisition of aircraft by private companies/individuals; and
- (d) if so, the details thereof?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

- (a) The details of aircraft owned by private companies / individuals are being collected. Airport-wise details of parking facilities available in Airports Authority of India (AAI) Airports in the country is at Annexure-A. Information relating to Joint Venture airports are being collected.
- (b) Airport-wise details of revenue collected on account of parking of private aircraft during 2011-12 in respect of AAI airports is given at Annexure-B. Information relating to Joint Venture airports are being collected.
- (c) and (d) The Government has constituted an Aircraft Acquisition Committee on 31.10.2012 mentioning the guidelines for consideration of proposals for import or acquisition of aircraft. A copy of the order is available on website of the Ministry of Civil Aviation - www.civilaviation.gov.in and www.dgca.gov.in